

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1103  
ANSWERED ON 8<sup>TH</sup> FEBRUARY, 2024**

**ELECTRIC VEHICLES**

**1103. SHRI THIRUMAAVALAVAN THOL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

- (a) the details of the plans to reduce the vehicles running on fossil fuel from the road;**
- (b) the details of the plans to substitute the fossil fuel vehicles with Electric Vehicles (EVs); and**
- (c) the number of EV two wheelers, four wheelers, goods transport vehicle and passenger vehicles plying on the roads, as on date?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) and (b) To facilitate the development of Motor Vehicles running on non-fossil fuels like CNG, Bio-CNG, LNG, EV, Biofuels, etc. the Ministry of Road Transport & Highways has notified mass emission standards in respect of blends of ethanol with gasoline, flex-fuel, Biodiesel, Bio-CNG, Liquefied Natural Gas (LNG), blends of Methanol with gasoline, dual fuel, Hydrogen etc.**

**2. The steps being taken by the Ministry of Road Transport and Highways to promote adoption of Electric Vehicles (EVs) in the country are as under:-**

**(i) Ministry of Road Transport and Highways vide G.S.R 749(E) dated 7th August, 2018, has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and, for all other cases, in White colour on Green background.**

**(ii) Ministry of Road Transport and Highways, vide S.O. 5333(E) dated 18th October, 2018, has also granted exemption to the Battery Operated Transport Vehicles and Transport Vehicles running on Ethanol and Methanol fuels from the requirements of permit.**

**(iii) Ministry of Road Transport and Highways, vide GSR 525(E) dated 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.**

**(iv) Ministry of Road Transport and Highways has issued a notification vide GSR 302(E) dated 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.**

**(v) Ministry of Road Transport and Highways has notified GSR 167(E) dated 1st March 2019 for retro-fitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per AIS 123.**

**(vi) Ministry of Road Transport and Highways has issued an advisory dated 17th July, 2019 to all States and Union Territories regarding incentivisation of electric vehicles and induction of electric vehicles in shared mobility and public transport operations.**

**(vii) Ministry of Road Transport and Highways has issued an advisory dated 12th August, 2020 to all States and UTs regarding sale and registration of Electric Vehicles without batteries.**

**3. Ministry of Heavy Industries has implemented following three schemes for promotion of adoption of electric vehicles in India: -**

**(i) Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India):- The Government notified Phase-II of FAME India**

**Scheme initially for a period of 5 years w.e.f. 01st April, 2019 with an outlay of Rs. 10,000 Crore which further enhanced to Rs. 11,500 Crore.**

**(ii) Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry:- The Government on 15th September, 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. The scheme provides incentives up to 18% for electric vehicles.**

**(iii) Production Linked Incentive (PLI) scheme, 'National Programme on Advanced Chemistry Cells (ACC) Battery Storage':- The Government on 12<sup>th</sup> May, 2021, approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme. These ACCs used in batteries which are aimed to promote the widespread adoption of EVs.**

**(c) As per the information available in the VAHAN centralized database of RC (registration Certificate), the details of number of EV two wheelers, four wheelers, goods transport vehicle and passenger vehicles registered in India are as under:-**

<b>Electric vehicle registered in India category wise till 05-02-2024</b>		
<b>Sr. No.</b>	<b>Vehicle category</b>	<b>Total</b>
<b>1</b>	<b>TWO WHEELER(T)</b>	<b>11,807</b>
<b>2</b>	<b>TWO WHEELER(NT)</b>	<b>18,49,813</b>
<b>3</b>	<b>TWO WHEELER (Invalid Carriage)</b>	<b>117</b>
<b>4</b>	<b>THREE WHEELER(T)</b>	<b>16,19,638</b>
<b>5</b>	<b>THREE WHEELER(NT)</b>	<b>1,538</b>
<b>6</b>	<b>MEDIUM PASSENGER VEHICLE</b>	<b>772</b>
<b>7</b>	<b>MEDIUM MOTOR VEHICLE</b>	<b>31</b>
<b>8</b>	<b>MEDIUM GOODS VEHICLE</b>	<b>31</b>
<b>9</b>	<b>LIGHT PASSENGER VEHICLE</b>	<b>19,653</b>
<b>10</b>	<b>LIGHT MOTOR VEHICLE</b>	<b>1,40,008</b>
<b>11</b>	<b>FOUR WHEELER (Invalid Carriage)</b>	<b>67</b>
<b>12</b>	<b>LIGHT GOODS VEHICLE</b>	<b>10,436</b>
<b>13</b>	<b>HEAVY PASSENGER VEHICLE</b>	<b>6,312</b>
<b>14</b>	<b>HEAVY MOTOR VEHICLE</b>	<b>153</b>
<b>15</b>	<b>HEAVY GOODS VEHICLE</b>	<b>542</b>

<b>16</b>	<b>OTHER THAN MENTIONED ABOVE</b>	<b>7,626</b>
<b>Total</b>		<b>36,68,544</b>

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